

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 108 OF 2017
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 108 OF 2017

Wind World (India) Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Sh. G. Sai Kumar
Ms. Krishna Payama
Ms. Srijita Kundan for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

Bajaj Finserv Ltd. & Ors. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Jafar Alam
Mr. Vishal Binod
Mr. Samyakya Mukku

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Sh. G. Sai Kumar
Ms. Krishna Payama
Ms. Srijita Kundan for R-2

APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

Independent Power Producers Association of India **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Lakshyajit Singh
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Sh. G. Sai Kumar
Ms. Krishna Payama
Ms. Srijita Kundan for R-2

ORDER

List the batch of these matters for further hearing on **30.10.2019 at 2:30 PM.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson